

the emoluments to be attached to the post required consideration, the Director, Central Hindi Directorate, in addition to his own duties, has been functioning as the head of the Commission and a part-time Consultant is assisting the Commission in its work. For similar reasons, no member has been appointed in the Commission on a regular basis. The Third Pay Commission, however, has recently recommended certain emoluments for the Chairman and Member (s) of the CSTT and Government are considering appointment of eminent scholars as Chairman, and part-time members of the Commission.

#### **Honorarium to Senior N.D.S. Instructors and Grade-I Supervisors**

2747. SHRI M. C DAGA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether senior N.D.S. Instructors and Grade-I Supervisors in Delhi have been granted honorarium over and above their pay; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b). The Directorate of NFC and its regional offices were closed on 30-6-1972. Consequently most of the staff of the NFC regional office at Delhi was surrendered to the Central Surplus Cell from 1-7-1972. The house-keeping functions of the NDS Instructors working in Delhi and Rajasthan was entrusted to a newly-created N.S.S. Headquarter Centre in New Delhi with the help of the NFC field staff. As the N.S.S. Headquarter Centre did not have adequate staff to attend to this work, 6 Senior Grade I NDS Instructors and one Supervisor working in Delhi were asked to assist the N.S.S. office

for preparing the pay bills, making entries in the service books, and attending to various other claims of the NDS Instructors in Delhi and Rajasthan in addition to their normal duties. For this additional work which they performed for the period from July to December 1972 a total amount of Rs. 3,100 was sanctioned to them as honorarium on 7-5-1973.

#### **Arrangements for supply of Fertiliser and Seeds to Punjab**

2748. SHRI RAGHUNANDAN LAL BHATIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Central Government are aware that no adequate arrangements had been made for the supply of unadulterated fertilizers and seeds to the Punjab State;

(b) if so, reasons therefor; and

(c) steps to be taken to provide the State with sufficient fertilizers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) The requirement of fertilizer of Punjab for Kharif (Feb-July) 1974 was assessed in the Zonal Conference held in January, 1974 and the total requirement was finalised after discussion with the State Governments on the basis of the production programme indicated by the State Government. Against these assessed requirements supplies were made both from imports and indigenous production. For the period Feb-June, 1974, the supplies have been to the extent of 90 per cent of the commitment for the period.

Production and distribution of improved seeds is primarily the responsibility of the State Governments. All India Seed Producing Organizations like the NSC, TDC and SFCI only supplement the production and supplies of seeds arranged by the State

Governments. The seed requirements for 1974-75 were reviewed by the Government of India in two Zonal Conferences held this year. It was noted that the State Government have made adequate arrangements for production and distribution of improved seeds. In addition, the NSC and the TDC have also made arrangements to market fairly large quantities of seeds of main crops like paddy, maize and wheat.

(b) Does not arise.

(c) The requirement of fertilizers of the State for the period Aug.-Jan. 1974-75 has been recently finalised in the Zonal Conference held in July, 1974. All efforts are being made to supply fertilizers to the State against these requirements. The Government of India is making all efforts to maximise domestic production and imports to increase the availability of fertilizers in the country.

**Selection Grade to Junior Dance Teachers in Delhi**

2749. SHRI K. LAKKAPPA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Selection Grade has been sanctioned to Junior Dance Teachers working in the pay scale of Rs. 165-350 in the Directorate of Education, Delhi to the conversion of 15 per cent of the permanent posts; and

(b) if so, the number thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b). The information is being collected from the Delhi Administration and will be laid on the Table of the Sabha.

**रतलाम (मध्य प्रदेश) में सहकारिता के आघार पर बनस्पति मिल**

2750. डा० लक्ष्मीनारायण पांडेय : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रतलाम (मध्य प्रदेश) में सहकारिता के आघार पर बनस्पति मिल की स्थापना हेतु विधिवत् आवेदन किया गया है ; और

(ख) यदि हाँ, तो निर्णय में विलम्ब के क्या कारण हैं ?

कृषि मंत्रालय में राज्य मंत्री (श्री बी० पी० मोय) : (क) जी हाँ । रतलाम सहकारी बनस्पति मिल लिमिटेड से ।

(ख) इस आवेदन पत्र के साथ में अन्य 27 आवेदन पत्रों को इस तथ्य की दृष्टि में सावधानी से विचार विमर्श करने के लिए निलम्बित रखना पड़ा था कि बनस्पति उद्योग की अधिक स्थापित क्षमता है और खाद्य तेलों की अपर्याप्त उपलब्धता और उनके मूल्य में वृद्धि के संदर्भ में उसे लाभकारी आघार पर चलाना उत्तरोत्तर मुश्किल हो गया है । इन सभी आवेदन पत्रों को अन्ततः अस्वीकार कर दिया गया था और इस मामले में आवेदक को 12 अगस्त, 1974 को अन्तिम अस्वीकृति के बारे में सूचित किया गया था ।

**Sugarcane Price**

2751. DR. LAXMINARAIN PANDEYA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether in view of the constant increase in the prices of chemical fertilizers, electricity rates and other inputs Government propose to increase the sugarcane price; and